

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).10583/2004

(From the judgment and order dated 03/02/2004 in WP No. 1673/2003 of The
HIGH COURT OF BOMBAY AT NAGPUR)

PANDURANG

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report
)

Date: 31/07/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Venkateswara Rao Anumolu,Adv.
Mr. Satyajit A. Desai,Adv.
Mr. Amol N. Suryawanshi,Adv.

For Respondent(s)

Mr. Shreekant N. Terdal,Adv.
Mr. V.P. Sharma,Adv.

UPON hearing counsel the Court made the following
ORDER

Earlier order be complied with before 8th August, 2007.

List the matter on 8th August, 2007.

(S.G. Shah)
Registrar